

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Phone: 011-23353503; fax-23753923

To

Date: 19.10.2023

Shri Anand Ganesan,
Advocate for Petitioner, BRBCL,
D-246, Defence Colony,
New Delhi-110024.

Sir,

Subject: Request for time extension in Petition No. 59/GT/2022 - reg.

Ref: Your request letter dated: 29.9.2023;

With reference to your request letter dated 29.9.2023 on the above subject, I am directed to inform that your request for extension of time for filing additional information vide ROP dated 18.8.2023, has been granted and the same is extended till **23.11.2023**, after serving the same to the Respondents.

2. The Respondents are permitted to file their replies on or before **13.12.2023** after serving copy to the Petitioner, who may file its rejoinder, if any, by **25.12.2023**. The due dates for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

3. The matter shall be listed for hearing on **12.1.2024**.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:

- All Respondents,
- Shri Deep Rao Palepu, Advocate for Respondent, ECR,